



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./9/2021	M/S GANGA CONSTRUCTION CO. Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MS S CHAKRABORTY MS S CHAKRABORTY SC, NF RLY
2	Arb.P./15/2021	M/S RKBI REAL ESTATE DEVELOPERS AND CO Versus KHAGEN CHANDRA DAS AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	MR. A GOGOI (R1-R6) MR D K BARUAH (R1-R6)
3	Arb.P./23/2021	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
	WITH I.A.(Civil)/2406/2021 in Arb.P./23/2021	THE UNION OF INDIA Versus M/S R J PADMARAJ	MRS. UMA CHAKRABORTY	MR. A BHATTACHARJEE
4	Arb.P./31/2021	SMTI. DIPIKA BORA (CHAMUA) Versus M/S B R B INDUSTRIES AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH SC, RAILWAY
5	Arb.P./4/2022	M/S HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND ANR.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. N DEKA MR. M GOGOI MR A R BAROOAH SC, NRL
6	Arb.P./13/2022	SPACETECH PROJECTS AND SYSTEMS PVT. LTD. Versus NUMALIGARH REFINERY LTD.	MR. S SHARMA MS G M THAKUR	MR. S K MEDHI ASSTT.S.G.I.
7	Arb.P./16/2022	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MR. S K MEDHI ASSTT.S.G.I.
ORDERS				
8	I.A./900/2015 in MACApp./251930/2015	ORIENTAL INSURANCE CO. LTD. Versus MD. RUBUL HUSSAIN and ANR,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.N D BHUYAN(R-1) MR.P K MAZUMDAR(R-1)

	WITH MACApp./251930/2015 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MD RUBUL HUSSAIN and ANR		
9	I.A.(Civil)/784/2016 in MACApp./275154/2016	NATIONAL INSURANCE CO. LTD. Versus ATUL SAIKIA and 5 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MRS M SUTRADHAR MR.S RAHMAN(R-1) MRS B GOGOI MR.I CHOUDHURY(R-1) MR A SARMAH MS H DAS MR.D SAIKIA(R-1)
	WITH MACApp./275154/2016 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SRI ATUL SAIKIA and 5 ORS		
10	I.A.(Civil)/1635/2018 in MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A GANGULY MR. A DHANUKA (R2)
	WITH MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1637/2018 in MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
11	I.A.(Civil)/412/2019 in MACApp./1007/2019	NGANGOM RANJITA DEVI AND ANR Versus ORIENTAL INSURANCE CO. LTD AND 3 ORS	MR. B J MUKHERJEE MR. S BISWAS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
	WITH MACApp./1007/2019 (Filing Number)	NGANGOM RANJITA DEVI AND ANR Versus ORIENTAL INSURANCE CO. LTD AND 3 ORS		
12	MACApp./595/2019	MD. FARUK AHMED Versus M/S ORIENTAL INSURANCE COMPANY LTD. AND ANR	MRS. S ROY MS. I DAS MR. N DEBNATH	
13	I.A.(Civil)/1530/2019 in MACApp./4313/2019	M/S. UNITED INDIA INSURANCE CO. LTD., Versus SMTI. BIDU TANTI AND 6 ORS.	MD. A AHMED MR. A J SAIKIA MR G S BORO	
	WITH MACApp./4313/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI BIDU TANTI AND 6 ORS		
14	I.A.(Civil)/2055/2019 in MACApp./7088/2019	SMTI. RANU DEKA Versus BHARTI AXA GENERAL INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE	MR. A J SAIKIA (R-1) MR G S BORO (R-1)
	WITH MACApp./7088/2019 (Filing Number)	SMTI. RANU DEKA AND Versus BHARTI AXA GENERAL INSURANCE CO. LTD AND ANR		
15	I.A.(Civil)/2381/2019 in MACApp./12982/2018	SMTI. BABITA HAZARIKA AND 4 ORS. Versus SRI BHAKTI NATH AND 2 ORS.	MR S DEKA	
	WITH MACApp./12982/2018 (Filing Number)	SMTI BABITA HAZARIKA AND 4 ORS Versus SRI BHAKTI NATH AND 2 ORS		

16	I.A.(Civil)/2/2020 in MACApp./9033/2018	SMTI MAYA CHETRY AND ANR Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. D DAS MR. M BARUAH	MS. R D MOZUMDAR MS. C MOZUMDAR MS. S BORO MR B PAUL MR. S P SHARMA
	WITH MACApp./9033/2018 (Filing Number)	SMTI MAYA CHETRY AND ANR Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS		
17	I.A.(Civil)/718/2020 in MACApp./2062/2020	MUSSTT. RAJIA BEGUM Versus SRI SURJYA BH. RAYA AND 4 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	MS. R D MOZUMDAR MR. A J SAIKIA MR. B KAKATI MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./2062/2020 (Filing Number)	MUSSTT RAJIA BEGUM Versus SRI SURJYA BH. RAYA AND 4 ORS		
18	I.A.(Civil)/740/2020 in MACApp./1775/2020	SMTI. DEBOJANI DAS AND 2 ORS Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. A BARUAH MR. J P MORE	MR. R GOSWAMI (R1) MS. P BORTHAKUR (R1)
	WITH MACApp./1775/2020 (Filing Number)	SMTI. DEBOJANI DAS AND 2 ORS Versus NATIONAL INSURANCE CO. LTD. AND ANR		
19	I.A.(Civil)/1568/2020 in MACApp./6930/2020	SAJEDA KHATUN AND 6 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	MR T KALITA (R-2) MR. A KAKATI (R-2)
	WITH MACApp./6930/2020 (Filing Number)	SAJEDA KHATUN AND 6 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 4 ORS. (B)		
20	I.A.(Civil)/2159/2020 in MACApp./9602/2020	DHANJIT DEB CHOUDHURY Versus CHOLAMANDALAM M/S GENERAL INSURANCE CO. LTD.	MR. A BARUAH MR. J P MORE	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS R DEVI
	WITH MACApp./9602/2020 (Filing Number)	DHANJIT DEB CHOUDHURY Versus CHOLAMANDALAM M/S GENERAL INSURANCE CO. LTD. AND ANR. A	MR. A BARUAH	
		<u>HEARING</u>		
21	MACApp./103/2012 WITH LCR	SMTI GITA TALUKDAR Versus THE REGIONAL MANAGER and ANR,	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MR.D N CHOUDHURY MISSR KAUR	MR.B C DAS MR.R C PAUL MR.S ROY
22	MACApp./30/2013 WITH LCR	SRI DUGDHA RABHA Versus M/S NATIONAL INSURANCE COMPANY LTD. and 6 ORS	MR.D SAIKIA MR.R BARUAH MR.B GOGOI MRS A VERMA	MR.P K TALUKDAR MR.D SARMAH MR.R K BHATRA MR.A D CHOUDHURY MR A SAIKIA MS.J BHAGAWATI MR.A SINGHA MS.A A KHANAM MR.S K SARMA
23	MACApp./79/2013 WITH LCR	LAXMI RANI DAS and 4 ORS Versus SALEK AHMED and ANR	MR.S C BISWAS MR.A IKBAL MS.E SHITIRI MS.S PHUKAN MS.R DAS MS.S D CHOUDHURY	MRS. S ROY (R2) MS. I DAS (R2)

24	MACApp./22/2015 WITH LCR	FAKAR UDDIN and 2 ORS, Versus SRI ASHOK DAS and ANR,	MR.B D DAS MR.S ROY MR.M H LASKAR	DR.B AHMEDR-1 MS.N MODI(R-2) MR.A K AZAD(R-1) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.SIDHANT DUTTA(R-2)
25	MACApp./398/2019 WITH LCR	SMTI. JUSNA SUKLABAIDYA @ JYOTSNA AND 2 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. S SAIKIA	MR. A DUTTA MRS. P M DUTTA
26	MACApp./632/2019 WITH LCR	SRI NRIPEN KUMER DUTTA Versus THE NATIONAL INSURANCE CO. LTD AND ANR	MR. S C PANDIT MD S ULLAH	MRS. S ROY MS. I DAS
27	MACApp./243/2021 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus ARATI GHOSH AND 3 ORS.	MR T KALITA MR. A KAKATI	MR. A KHAN (r-1,2) MR. M DUTTA (r-1,2) MS S DEV (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022